

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066

Dated:-21/02/2017

NOTICE


All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 21/02/2017 stand adjourned and the next date of hearing will be given in due course alongwith the adjournment notices.

By order


Deputy Registrar (Judl.)

CC to:r

SPS to Hon'ble President/Hon'ble Members/PA TO Registrar/
Dy.Registrars/AssistantRegistrars/BarAssociation /CDR/SDRS/Notice
Board/website/Guard file


Deputy Registrar/Technical Officer
(SM)